

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 207**

**TO BE ANSWERED ON THE 02<sup>ND</sup> FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)**

**IMPLEMENTATION OF ASSAM ACCORD**

**207. SHRI ABDUL KHALEQUE:  
SHRI PRADYUT BORDOLOI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details regarding clause 6 and 7 of the Assam Accord and the complete details of the steps taken to implement the same along with the reasons for the delay in implementation thereof;**

**(b) whether the Government has constituted any committee to implement Clause ;**

**(c) if so, the number of meetings of the committee held along with the minutes of meetings;**

**(d) whether the said committee has submitted any report;**

**(e) if so, the plan of action taken by the Government thereon;**

**(f) whether it is true that the committee has submitted the report to the Chief Minister of Assam, as reported by media and if so, the reasons for submitting the report to the Chief Minister when the committee was formed by Union Home Ministry?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (f): As per Clause 6 of the Assam Accord, “constitutional, legislative and administrative safeguard, as may be appropriate, shall be provided to protect, preserve and promote the cultural, social, linguistic**

**identity and heritage of the Assamese people” and the Clause 7 provides that “the Government take this opportunity to renew their commitment for the speedy all round economic development of Assam, so as to improve the standard of living of the people. Special emphasis will be placed on education and Science & Technology through establishment of national institutions”. As informed by the State Government of Assam, actions have been taken by the various departments. A brief is at Annexure.**

**A High Level Committee was constituted to examine the effectiveness of steps taken since 1985 and required to be taken for implementation of clause 6 of the Assam Accord. As informed by the State Government, the Committee held 36 meetings. The Committee submitted its report to the State Government of Assam. The recommendations are under examination of the State Government.**

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**ANNEXURE in respect of Lok Sabha Unstarred Question No. 207 answered on 2.2.2021**

Action taken to implement Clause 6 and Clause 7 including following:

1. Establishment of the Srimanta Sankardeva Kalashetra to work for preservation, promotion and upliftment of culture of the people of Assam.
2. Modernization and up gradation scheme of Jyoti Chitran Films Studio Society.
3. Financial Assistance to 359 Satras of Assam.
4. Financial Assistance to 14 historical monuments for their protection, preservation and development.
5. Archaeological Survey of India has taken up the protection, preservation and development of 5 monuments, namely (i) Singri Temple's ruins (ii) Urvarshi Archaeological Site (iii) Poa-Mecca, Hajo (iv) Kedar Temple, Hajo and (v) Hayagriva Madhava Temple, Hajo.
6. Establishment of an autonomous institution namely Anandaram Borooah Institute of Language Art & Culture Assam (ABILAC) in 1989 with financial assistance from Govt. of Assam. Besides this, the Directorate of Higher Education, Govt. of Assam has been providing annual grants to the Voluntary Organizations for upliftment of the Language, Art and Culture in their respective field.
7. State Government has already constituted Bodoland Territorial Council (BTC) and six Autonomous Council namely- (i) Deori Autonomous Council, (ii) Tiwa Autonomous Council, (iii) Mising Autonomous Council, (iv) Rabha Hasong Autonomous Council, (v) Thengal Kachari Autonomous Council, and (vi) Sonowal Kachari Autonomous Council. State Government has also constituted thirty one Development Councils.
8. Bogibeel rail-cum-road mega project and Numaligarh Refinery Limited.
9. Shilghat Jute Mill has been reopened from 1st January, 1986.
10. Assam Gas Cracker Project – (BCPL) at Lapatkata, Dibrugarh.
11. Establishment of IIT at North Guwahati along with two Central Universities namely Tezpur University, Tezpur and Assam University at Silchar. State Govt. has established four State Universities, namely (1) K. K. Handique State Open University (2) Bodoland University (3) Cotton College State University (4) Kumar Bhaskar Varma Sanskrit & Ancient Study University.
12. Up-gradation of Guwahati Medical College & Hospital to the level of a Super-Specialty Hospital is under progress.

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